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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 61/9/HDB/2020
NAME OF THE COMPANY	Netxcell Ltd
NAME OF THE PETITIONER(S)	Airhub Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Netxcell Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels for both sides are appeared through video.

Counsel for Corporate Debtor reported filed the counter. He is directed to serve copy to the other side. Counsel for Operational Creditor prayed time for filing rejoinder.

Counsel for Corporate Debtor reported that parties are making efforts to settle the matter. Both sides are directed to submit the outcome of the discussions.

Put up the matter on 15.12.2020.


MEMBER (T)


MEMBER(J)